

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 136 of 2009

Dated: 4th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

Eastern India Powertech Ltd.

... Appellant (s)

Versus

Assam Electricity Regulatory Commission

... Respondent (s)

Counsel for the Appellant (s) : Mr. Siddharth Bawa

Counsel for the Respondent (s) : Mr. Rupesh Gupta, Mr. Pragyan Pradip
Sharma & Mr. Amir

ORDER

As agreed by the learned counsel for the parties, post the matter on **30.03.2010**. In the meantime, it is open to the Appellant to file Rejoinder, if any, on or before 15.03.2010 after serving a copy on the other side.

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**